Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA UNSTARRED QUESTION NO. 3031 TO BE ANSWERED ON 21.03.2017

DUAL MRP POLICY FOR BOTTLED WATER

3031. SHRI KIRTI VARDHAN SINGH: SHRI NAGAR RODMAL: SHRI OM PRAKASH YADAV: SHRI JANARDAN MISHRA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाध और सार्वजनिक वित्तरण मंत्री be pleased to state:

- (a) whether the Government is aware of the firms having dual MRP policy for bottled mineral water, beverages and packaged goods i.e. a higher MRP for the same product to be sold in Malls, Airports etc. if so, the details thereof and the action taken thereof;
- (b) whether the major manufacturers of bottled packaged water have sought some relief from the Government on dual MRP and if so, the details of the same and the name of the companies involved in it;
- (c) whether any committee has been constituted for redressal of complaints received regarding goods being sold at prices exceeding the Maximum Retail Price and if so, the details thereof;
- (d) the number of complaints received from the States including Madhya Pradesh and Bihar in this regard; and
- (e) whether steps have been taken by the Government for the redressal of the complaints received and if so, the details thereof?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

- (a) : Yes, it has come to the notice that some companies are having dual MRP policy for bottled mineral water, beverages and packaged goods i.e. a higher MRP for the same product to be sold in Malls, Airports etc. Enforcement Authorities of the State Governments are competent for taking action against these firms, as the Enforcement of Weights and Measures Laws is done by the State Government. Necessary advisories have been issued by the Central Government.
- (b) : Question does not arise as action lies with the State Governments.
- (c): No Committee has been constituted for redressal of complaints received regarding goods being sold at prices exceeding the Maximum Retail Price. The Legal Metrology (Packaged Commodities) Rules, 2011 already provides that commodities in packaged form cannot be sold at a price higher than MRP, at all retail shops including railway premises and airports in order to protect the interest of consumers. Monitoring whether the commodities are being sold at more than MRP is done by the enforcement authorities of the State Governments.
- (d) : The total number of complaints received during the last three years for the violation of Packaged Commodities Rules are placed at **Annexure A**.
- (e): The actions have been taken by the State Governments as per the section 36 of the Legal Metrology Act, 2009 for the violations of the provisions of Act and Rules.

STATEMENT REFERRED IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO.3031 FOR 21.03.2017 REGARDING DUAL MRP POLICY FOR BOTTLED WATER.

Cases Booked under the Packaged Commodities Rules as per information received from the States

			2013-14			2014-15			2015-16	
	Name of State/Uts	Decla	short	MRP	Decl	short	MRP	Decla	short	MRP
		ration	delivery		aration	delivery		ration	delivery	
1	A & N Islands	NA	NA	2	NA	NA	6	NA	NA	6
2	Andhra Pradesh	3833	0	1315	8277	0	410	8273	14	531
3	Arunachal Pradesh	29	0	15	54	0	5	95	0	28
4	Assam	169	0	4	243	2	14	217	0	1
5	Bihar	0	NA	NA	1	NA	NA	1	NA	NA
6	Chhatisgarh	20	0	8	98	3	9	167	14	8
7	Daman & Diu	NA	NA	NA	NA	NA	NA	21	6	NA
8	Delhi	957	2	61	1871	11	72	1781	9	32
9	Goa	104	2	43	141	9	99	109	12	18
10	Gujarat	1489	62	1118	76	27	680	46	8	571
11	Haryana	245	75	50	135	53	25	65	47	19
12	Himachal Pradesh	235	2	54	269	0	179	175	6	179
13	J&K	528	45	112	471	36	117	328	82	46
14	Jharkhand	1	3		NA	1	NA	40	NA	NA
15	Karnataka	2942	41	432	3682	61	915	8701	6	1191
16	Kerala	2986	880	323	2627	684	339	2598	681	304
17	Lakshadweep	0	0	0	0	0	0	0	0	0
18	Madhya Pradesh	596	28	19	721	16	49	1623	88	NA
19	Maharashtra	7311	424	1018	7358	345	1163	2952	261	1544
20	Manipur	6	0	0	6	0	0	1	0	1
21	Meghalaya	62	0	14	41	0	4	51	0	25
22	Nagaland	121	1	1	148	1	4	167	NA	1
23	Odisha	195	14	6	251	15	35	130	40	93
24	Puducherry	5	0	3	4	0	0	5	0	1
25	Punjab	718	86	24	567	74	43	602	73	29
26	Rajasthan	501	2	34	288	1	25	58		6
27	Tamil Nadu	2880	4262	129	4105	6278	164	3387	4138	365
28	Telengana	7475	NA	NA	5625	NA	NA	4644	NA	NA
29	Tripura	113	2	1	74	1	0	29	0	0
30	Uttar Pradesh	1927	610	300	2371	498	260	1923	520	311
31	Uttrakhand	12	5	2	37	9	20	62	8	62
32	West Bengal	83	NA	NA	154	NA	NA	147	NA	NA
NAT A	Total	35460	6546	5088	39541	8125	4637	38251	6013	5372

^{*}NA denotes Not Available
